Ð
C.A.No. 5831 OF 1999

ITEM NO. 103(MM) COURT NO. 2 SECTION: III

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

CIVIL APPEAL NO. 5831 OF 1999@@
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COMMISSIONER OF CENTRAL EXCISE ..... APPELLANT(S)

Versus

M/S M.P.V. & ENGG. INDUSTRIES ..... RESPONDENT(S)

(With office report)

Date: 05/12/2001 This appeal was called on for hearing today.

CORAM:
HON'BLE MR. JUSTICE B.N. KIRPAL
HON'BLE MR. JUSTICE K.G. BALAKRISHNAN
HON'BLE MR. JUSTICE P. VENKATARAMA REDDI

For Appellant(s) Mr. M. Gourishankarmurthy, Adv.
Mr. B. Krishna Prasad, Adv.

For Respondent(s) Dr. D.K. Pal, Sr. Adv.
Ms. Priya Hingorani, Adv.
Mr. Aman Hingorani, Adv. for
M/s Hingorani & Associates

UPON hearing counsel, the Court made the following
O R D E R

.....L.....I.....T.....T.....T.....T.....T.....J

.SP2
The matter is adjourned. List after winter vacation. No further adjournment will be granted in this matter.

.SP1

Kalyani. (S.L. GOYAL) @@
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